

**FORM B**  
**PUBLIC ANNOUNCEMENT**  
(Regulation 12 of the Insolvency and Bankruptcy Board of India  
(Liquidation Process) Regulations, 2016)  
**FOR THE ATTENTION OF THE STAKEHOLDERS OF**  
**[TRUMP IMPEX PRIVATE LIMITED]**

| Sl. No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                                             |
|---------|------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.      | Name of corporate debtor                                                           | TRUMP IMPEX PRIVATE LIMITED                                                                                                                                                                                                                                         |
| 2.      | Date of incorporation of corporate debtor                                          | 18th May, 2006                                                                                                                                                                                                                                                      |
| 3.      | Authority under which corporate debtor is incorporated / registered                | ROC, Mumbai                                                                                                                                                                                                                                                         |
| 4.      | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U25199MH2006PTC161869                                                                                                                                                                                                                                               |
| 5.      | Address of the registered office and principal office (if any) of corporate debtor | 301, 3rd Floor, Cello Plaza, V. P. Road, Vile Parle (West), Mumbai – 400056, India.                                                                                                                                                                                 |
| 6.      | Date of closure of Insolvency Resolution Process                                   | 21 <sup>st</sup> March, 2023                                                                                                                                                                                                                                        |
| 7.      | Liquidation commencement date of corporate debtor                                  | 21 <sup>st</sup> March, 2023 (order intimation received on 24 <sup>th</sup> April, 2023)                                                                                                                                                                            |
| 8.      | Name and registration number of the insolvency professional acting as liquidator   | Atul Mehta<br>Regn No: IBB/IPA-001/IP-P01020/2017-2018/11670                                                                                                                                                                                                        |
| 9.      | Address and e-mail of the liquidator, as registered with the Board                 | D613/614, Neelkanth Business Park, Nathani Road, Vidyavihar West, Mumbai, Maharashtra - 400086<br>Email: mehtaatul@gmail.Com                                                                                                                                        |
| 10.     | Address and e-mail to be used for correspondence with the liquidator               | D613/614, Neelkanth Business Park, Nathani Road, Vidyavihar West, Mumbai, Maharashtra - 400086<br>Email: <a href="mailto:tipl@sumedhamanagement.com">tipl@sumedhamanagement.com</a> /<br><a href="mailto:tipl.liquidation@gmail.com">tipl.liquidation@gmail.com</a> |
| 11.     | Last date for submission of claims                                                 | 25 <sup>th</sup> May, 2023                                                                                                                                                                                                                                          |

Notice is hereby given that the **National Company Law Tribunal Mumbai Bench** has ordered the commencement of liquidation of **TRUMP IMPEX PRIVATE LIMITED** on **21<sup>st</sup> March, 2023**. (Communicated to the Liquidator on 24<sup>th</sup> April, 2023)

The stakeholders of **TRUMP IMPEX PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **25<sup>th</sup> May, 2023**, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date and place:  
26<sup>th</sup> April, 2023, Mumbai

Atul Mehta (liquidator)  
IBBI/IPA-001/IP-P01020/2017-2018/11670